

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 554 of 2018

The State of Jharkhand and others Appellants

Versus

Keshav Kumar Sinha Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellants: Ms. Shruti Shrestha, A.C. to Sr. S.C.-II

Oral Order
04/Dated: 08.07.2020

Let this matter be posted before a Bench of which one of us
(Sujit Narayan Prasad, J.) is not a Member.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)